

Notice

Learned Counsel for the parties may please note that the following cases pertaining to UPSRTC will be taken up in the Permanent Lok Adalat on 18.07.2016 in the High Court, Allahabad at 3:00 P.M.

Court No. 37

At 3:00 P.M.

UPSRTC

Sl. No.	F.A.F.O. NO.	Parties Name	Appellant	Respondent
1.	1302/1999	UPSRTC Vs Sandeep Kumar (District: Ghaziabad)	Samir Sharma	Rajesh Singh
2.	1053/1997	UPSRTC Vs Smt. Rajender Kaur (District: Ghaziabad)	Samir Sharma	Pankaj Bharti
3.	(522)/2002	UPSRTC and others Vs Sukh Deen and another (District: Mahoba)	Mahendra Prakash	N.K. Saxena and Deepak Saxena
4.	3114/2006	UPSRTC and others Vs Smt. Anita and others (District: Bulandshahar)	Samir Sharma	Vinod Sinha
5.	(1153)/07	UPSRTC Vs Smt. Beerbati Devi and others (District: Ghaziabad)	M.P.S. Niranjan	Komal Mehrotra
6.	(728)/2002	UPSRTC and another Vs Smt. Ganesha Devi and another (District: Varanasi)	Neeraj Tripathi	Vipin Sinha
7.	648/1997	UPSRTC and another Vs Smt. Ram Kumari and others (District: Jhansi)	Rajiv Sharma	D.D. Yadav
8.	528/1995	UPSRTC Vs Chhoteylal and others (District: Badaun)	Samir Sharma	Rahul Sahai
9.	1301/1999	UPSRTC Vs Akbar Abbas (District: Ghaziabad)	Samir Sharma	Rajesh Singh
10.	1259/2009	UPSRTC Vs Mohd. Rafeeqe Ahamad (District: Meerut)	Ved Byas Mishra	Anurag Sharma
11.	158/2002	UPSRTC Vs Shri Manoj Ghosh and others (District: Azamgarh)	L.D. Rajbhar	Shishir Tiwari
12.	(521)/2002	UPSRTC Vs Ramdas Singh (District: Firozabad)	M.M. Sahai	-----
13.	(470)/2002	UPSRTC Vs Ramvati and others (District: Aligarh)	P.N. Rai	S.K. Mishra
14.	(138)/2002	UPSRTC and another Vs Smt. Kiran Pal and others (District: Maharajganj)	Ajay Singh	Pradeep Kumar IV
15.	2172/2002	UPSRTC Vs Shyam Singh and another (District: Bijnour)	Vishesh Kumar Gupta	-----
16.	(139)/2002	UPSRTC and another Vs Smt. Tabibun and others (District: Maharajganj)	Ajay Singh	Amrendra Singh
17.	(480)/2002	UPSRTC Vs M/s Parwati Transport Company (District: Bareilly)	Samir Sharma	-----
18.	602/1995	UPSRTC Vs Smt. Bala Devi (District: Ghaziabad)	Samir Sharma	-----
19.	1330/1999	UPSRTC Vs Krishna Pal Singh and another (District: Meerut)	S.K. Garg	Siddharth
20.	617/1995	UPSRTC Vs Shri Panna Lal (District: Agra)	V.M. Sahai	A.K. Saxena
21.	33/2002	UPSRTC Vs Smt. Tharkasiya and others (District: Deoria)	Ajay Singh	Vashistha Tiwari
22.	(25)/2002	UPSRTC Vs Sanjay Kumar Singh (District: Mainpuri)	M.M. Sahai	Sanjeev Kumar Pandey

23.	540/2002	UPSRTC Vs Durga Prasad and others (District: Fatehpur)	M.M. Sahai	Jai Chandra Singh
24.	552/2002	UPSRTC Vs Jai Narain Rai and others (District: Fatehpur)	Neeraj Tripathi	K.N. Rai
25.	549/2002	UPSRTC Vs Dr. Asha Sharma (District: Mainpuri)	M.M. Sahai	Arun Kumar
26.	584/2002	UPSRTC Vs Smt. Khazano (District: Bulandshahar)	Samir Sharma	-----
27.	1747/2005	UPSRTC Vs Rinku and others (District Mainpuri)	M.M. Sahai	-----
28.	1134/2007	UPSRTC Vs Smt. Kamala Devi and others (District Mainpuri)	M.M. Sahai	-----
29.	1073/2007	Uttaranchal S.R.T.C Vs Smt. Lakshmi Devi(District Bareilly)	Samir Sharma	S.D. Ojha
30.	1751/2013	UPSRTC Vs. Smt Santoshi and Others (District Kanpur Dehat)	Anubhav Chandra	-----
31.	1328/2014	UPSRTC Vs. Smt Kusum Devi and Others (District Bareilly)	Kailash Nath	Anand Prakash Pandey
32.	276/1996	UPSRTC Vs Smt. Kamla Devi and others (District Etah)	Samir Sharma	Y.K. Srivastava
33.	278/1996	UPSRTC Vs Smt. Kanti Devi and others (District Etah)	Samir Sharma	Y.K. Srivastava
34.	1819/2003	UPSRTC Vs Surendra Rajbhar and others (District Ghazipur)	Samir Sharma	Kamlesh Kumar Yadav
35.	1542/2003	UPSRTC Vs Laungwati and others (District Rampur)	Sanjay Kumar Singh	-----
36.	387/2000	UPSRTC and others Vs Jaiyanti devi and others (District Muzaffar Nagar)	Sameer Sharma	Madan Lal Rai
37.	1580/2003	UPSRTC and others Vs Smt. Khatija and others (District Muzaffar Nagar)	Avanish Mishra	R.K. Jain
38.	171/1999	UPSRTC Vs Shivnath Singh and another (District Mainpuri)	M.M. Sahai	-----
39.	2456/2011	UPSRTC Vs Naresh Kumar and others (District Bijnore)	Vishesh Kumar Gupta	-----
40.	2457/2011	UPSRTC Vs Kamla and another (District Bijnore)	Vishesh Kumar Gupta	-----
41.	3104/2011	UPSRTC Vs Manjeet Singh and others (District Bijnore)	Vishesh Kumar Gupta	-----
42.	2455/2011	UPSRTC Vs Munesh Kumari and others (District Bijnore)	Vishesh Kumar Gupta	-----
43.	401/2015	UPSRTC Vs Narendra Singh (District Moradabad)	Kailash Nath	-----
44.	(334)/2008	UPSRTC Vs Ram Bhawan Sahu and others (District Allahabad)	Shiv Kumar Singh	Ram Singh
45.	3203/2012	UPSRTC Vs Mamta Devi and others (District Mirzapur)	S.K. Mishra	-----
46.	4521/2012	UPSRTC Vs Lakhan Pandit and others (District Mirzapur)	S.K. Mishra	Dhirendra Kumar Srivastava
47.	1574/2000	UPSRTC Vs Smt. Maya Devi and others (District Dehradun)	Avanish Mishra	Pradeep Chandra

Sd/-
(Mayank Kumar Jain, HJS)
Registrar (S/A)/Secretary,
High Court Legal Services Committee,
High Court Allahabad